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Date: 02/12/2025

## (2024) 11 NCDRC CK 0078

## **National Consumer Disputes Redressal Commission**

Case No: Consumer Case No. 301 Of 2017

Kamlesh Bhatti & Anr **APPELLANT** 

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M/s Country Colonisers Private

**RESPONDENT** Limited

Date of Decision: Nov. 22, 2024

## Acts Referred:

• Consumer Protection Act, 1986 - Section 2(1)(d), 21(a)(1)

• Punjab Apartment and Property Regulation Act, 1995 - Section 14, 44

Hon'ble Judges: Subhash Chandra, Presiding Member; Avm J. Rajendra, Avsm Vsm (Retd.),

Member

Bench: Division Bench

Advocate: Shreya Singh, Deb Deepa Majumdar

Final Decision: Disposed Of

**Judgement**